

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 5299  
(To be answered on the 3<sup>rd</sup> April 2025)**

**DEVELOPMENT OF AIRPORTS IN TELANGANA**

**5299. SMT D K ARUNA  
SHRI EATALA RAJENDER  
SHRI CHAMALA KIRAN KUMAR REDDY  
SHRI SURESH KUMAR SHETKAR**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is true that the State Government of Telangana has sent proposals for the development of four airports in Warangal (Mamnoor Village), Bhadradri-Kothagudem, Anthargoan, Peddapalli and Adilabad;
- (b) whether the Government proposes to sanction a new airport in Warangal district, Telangana and if so, the details thereof;
- (c) whether the GHIAL has given a No Objection Certificate (NOC) for Warangal Airport as a one-time approval by relaxing Clause 5.2 in the concession agreement regarding the 150 kilometer restriction and the same has been approved by the board of GHIAL and if so, the details thereof;
- (d) whether the State Government of Telangana in coordination with the Airport Authority of India (AAI) is ready to develop Warangal Airport in the first phase to boost air connectivity for Tier-2 cities in the State under the UDAN Scheme;
- (e) if so, the details thereof and the steps being taken to initiate the process of land acquisition for additional land needed at Warangal for necessary infrastructure as advised by consultants in the TEFRR report;
- (f) whether the State Government of Telangana has also requested for a directive to expedite the establishment of a full-fledged airport at Warangal to reduce congestion at Shamshabad Airport; and
- (g) if so, the details thereof along with the action taken thereon?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a): Government of Telangana (GoT) in November 2024 conveyed that Warangal (Mamnoor Village), Bhadradri-Kothagudem, Anthargaon,**

**Peddapalli and Adilabad are ideally suited for development of airways in the State. While Bhadradi-Kothagudem and Anthargaon, Peddapalli are Greenfield sites, Warangal is non-operational airport of Airports Authority of India (AAI) and Adilabad belongs to Indian Air Force (IAF).**

**Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.**

**Any proposal seeking 'Site Clearance' under GFA Policy either from GoT or any airport developer for development of Greenfield Airports in Telangana has not been received. AAI however has conducted Pre-feasibility Study for development of Greenfield airport at the proposed site in Bhadradi-Kothagudem in January, 2025 on the request of GoT.**

**(b) to (g): GoT in November, 2024 stated that GHIAL with the approval of its Board has given NOC for Warangal airport as one-time approval by relaxing 150 km clause restriction. It is subject to the following:**

**"The NOC is applicable only for the Mamnoor Airport and not to be considered as a precedent to subsequent plans to develop any other airports by the Airports Authority of India or the Government of Telangana and as may get covered under Clause 5.2 of the Concession Agreement of HIAL."**

**In December, 2024, GoT informed that they have issued orders for acquisition of land admeasuring an extent of Ac.280.30 gts for development of Mamnoor Airport and also sanctioned Rs. 205 crore for land acquisition purpose.**

**GoI on its part has accorded approval for development of Warangal (Mamnoor) Airport in Telangana, by waiving the Exclusivity Clause 5.2 of the Concession Agreement relating to Hyderabad Greenfield Airport on 25.02.2025.**

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